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signed subject to the approval of the Government of India;

(b) whether Government of India had assured to Union Carbide India Limited Employees' Union, Bombay that workers interests would be fully protected before giving approval to the Memorandum of Understanding;

(c) if so, whether Government have taken steps to protect the interests of workers of Chembur Plant of UCIL before granting approval for the Memorandum of Understanding reached wall Uswal Agro Mills; and

(d) if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (d) M|s. Union Carbide India Ltd. have enter ed into a Memorandum of Understanding with M|s. Oswal Agio Mills for the sale of their Chembur Unit, This Memorandum of Understanding is subject to various regulations of the Government such as FERA etc.

The Union Carbide India Ltd. employees' Union desired that while taking a decision on this sale, care should be taken lhat the interest of the Employees should be safeguarded. This request will be taken into account at the appropriate lime before according approval to the sale.

Memorandum submitted by Bengal Immunity workers union

1886. SHRI SAMAR MUKHERIEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether a memorandum dated 10th August. 1988 has been received by Govrnment from Bengal Immunity Workers' Jnion, Calcutta;

(b) if so, what are the salient features of the said memorandum; and

(c) the action taken by Government on the suggestions contained in the Meino-radum?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Yes, Sir.

(b) In their Memorandum, the Union has suggested for appointment of a fulltime Managing Director release of ade quate funds; appointment of middle mana gement level officers; utilisation of existing capacity of the plant etc.

(c) Orders for appointment of Manag ing Director, Bengal Immunity Ltd. have recently been issued. He is likely to join his duties shortly and take care of the various suggestions, made by 'the Union. In order to improve its working, a Rehabilitation Package has been drawn up for the company with the help of In dustrial Reconstruction Bank of India.

Sub-post office in Jangla in Sliimla district

1887. SHRI R. S. NAIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that there is no Sub-Post Office in jangla under Shirnla District in Himachal Pradesh;

(b) if so, whether Government have any proposal to open a Sub-Post Office in Jangla in the next financial year; and

(c) if so, by when and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir. However, there is a branch post office at lanala.

(b) and (c) The upgrading of Tangla branch post office to the level of a departmental sub office has already been sanctioned on the basis of Non-Returnable Contribution (NRC) to be paid by the Government of Himachal Pradesh. Action to upgrade the post office will be taken as soon as the requisite NRC is deposited by the State Government.